

(J.H.C.Sch.1-7)

From:

A.K.Choudhary
Registrar General
High Court of Jharkhand,Ranchi

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Letter No. 535-542 Admn. Misc.

Dated: 07.05.2017

To

The Principal District and Sessions Judges of
Dumka, Garhwa, Gumla, Khunti, Pakur,
Ramgarh & Simdega Judgeships and
The Judicial Commissioner, Ranchi.

Sub: Inter District transfer of Class III and Class IV Staff of Civil
Court of the state of Jharkhand.

Sir,

I am directed to forward herewith a list of inter Judgeship transfer of Class III and Class IV employees of the Civil Courts of the State of Jharkhand who have been transferred from one district to another district on their representation as prayed for, though in administrative exigencies. Further I am to request you to direct all the transferees to join new place of posting by 27th May, 2017.

As the employees have represented themselves, they shall not be paid T.A./disturbance allowance and their position shall be at the last in the concerned gradation list of categories of such employees in the transferred Judgeship as per existing rules.

I am, therefore, directed to request you to do the needful accordingly, treating the matter as **Most Urgent**.

Sl. No.	Name of the staff	Present place of posting	Transferred and posted at
Class III			
1.	Sri Arun Kumar Singh, Stenographer	Gumla	Ranchi
2.	Sri Awanish Bhardwaj, Assistant	Gahwa	Khunti
3.	Sri Manoj Kumar Tiwary, Assistant	Pakur	Khunti
4.	Sri Asad Ali, Assistant	Simdega	Ranchi
Class IV			
5.	Sri Nitesh Kumar, Peon	Dumka	Ramgarh

Yours faithfully,


07-05-2017

Registrar General